

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 104 of 2019

IN THE MATTER OF:

Bharat Raut & Ors.

...Appellants

Vs

Madhu Silica Pvt. Ltd. & Ors.

...Respondents

Present:

Appellants: Mr. Rahul Chitnis and Mr. Aditya Pande, Advocates.

Respondents Mr. Saurabh Kalia and Ms. Saloni Purohit, Advocates

ORDER

09.07.2019: Mr. Saurabh Kalia, learned counsel submits that he is now representing all the Respondents and he would be filing his vakalatnama alongwith reply during the course of the day. Advance copy of the reply has been provided by him to learned counsel for the Appellants, who may, if he so chooses, file rejoinder within three weeks.

Post the appeal 'for final hearing' on **20th August, 2019.**

**(Justice Bansi Lal Bhat)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

am/nn